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O.A. No.615/2011

ORDER DATED 21st OF SEPTEMBER, 2011

Purushottam Sahu Applicant
Vrs.
Union of India & Others Respondents

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.
&
HON'BLE MR. A.K. PATNAIK, MEMBER(J)

Heard Ms. C. Padhi, Ld. Counsel for the applicant and Sri D.K. Behera, Ld. Addl. Standing Counsel appearing on notice for the Respondents on whom a copy of this O.A. has already been served and perused the materials placed on record.

2. Ms. Padhi brought to our notice that, though the applicant had acquired Ph. D at the time of promotion to the post of Reader under CAS, as that of Dr. D.L. Dash, Reader, RIE, Bhubanewar who has already been granted two advance increments, whereas, similar benefit has not been extended to him. The contention of the applicant is that he being similarly circumstanced with Dr. D.L. Dash, Reader, RIE, Bhubanewar, submitted a representation vide Anneure-A/5 dated 18.06.2008 to the Respondent No.2, which is yet to be considered & disposed of. In the above background, the applicant has moved this Tribunal in the present O.A.

3. During the course of hearing on admission Ld. Counsel for the applicant submitted that she will be satisfied if a direction is issued to Respondent No.1 to consider the representation vide Anneure-A/5 dated 18.06.2008 and dispose of the same within a specific time frame.

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4. Hence, as agreed to by the Ld. Counsel for the parties, without going into the merit of the case, Respondent No.1 is directed to consider and dispose of the pending representation vide Anneure-A/5 as per the case of Dr. D.L. Dash, Reader, RIE, Bhubanewar and pass a speaking & reasoned order as per rule within a period of 60 days from the date of receipt of copy of this order under intimation to the applicant.

5. With the above observation and direction, this O.A. is disposed of at the admission stage itself. No costs.

6. Send copy of this order along with copy of the O.A. to Respondent No.1 for compliance. Free copies of this order be also made over to the Ld. Counsel for the parties.


MEMBER JUDL.


MEMBER ADMN.

K.B.